

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 42 of 2013**

**Dated : 5<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Bharti Hexacom Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Anr. ..Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Bipin Gupta for R-2

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on  
**10.01.2014.**

**COURT MASTER**